BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Original Application No. 509 OF 2025

Amit Gupta

.....Applicant

Versus

New Okhla Industrial Development Authority & Ors.

.....Respondent(s)

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	Affidavit on behalf of Divisional Forest Officer in compliance of the order dated 13.03.2026 passed by this Hon'ble Tribunal	
2.	**Annexure No. 1 (Collectively): -** A copy of the Complaint preferred in IGSR portal along with the resolution report dated 06.08.2025	

DATED: - 09.07.2026

FILED THROUGH

Ankit Verma

(ANKIT VERMA)
STANDING COUNSEL STATE OF U.P.
A-15, FF, NIZAMUDDIN EAST, NEW DELHI – 110013
MOB: - 9990804440
Email: - ankit.scngtup@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPA[illegible]

NEW DELHI

Original Application No. 509 OF 2025

Amit Gupta

.....Applicant

Versus

New Okhla Industrial Development Authority & Ors.

.....Respondent(s)

AFFIDAVIT ON BEHALF OF DIVISIONAL FOREST OFFICER (RESPONDENT NO. 8) IN COMPLIANCE OF THE ORDER DATED 13.03.2026 PASSED BY THIS HON'BLE TRIBUNAL

I, **Rajanikant Mittal** aged about 42 years, S/o **Shri Ramesh Chand Gupta,** presently posted as Divisional Forest Officer, the deponent, do hereby solemnly state and affirm as under: -

1. That I am the above-mentioned answering Respondent No. 8 and is duly competent to file the present reply affidavit. That the Deponent is well conversant with the facts and the circumstances of the instant case and is competent to swear this affidavit.

2. That the Deponent has read and understood the contents of the present reply affidavit. The averments made in the Original Application, which are not specifically admitted hereunder, must be considered to have been denied by the Deponent.

3. That the contents of the present reply affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

4. That the Deponent is posted as the Divisional Forest Officer, since **18.10.2025** and is swearing this affidavit in his official capacity.

5. That this Hon'ble Tribunal, vide its order dated 13.03.2026 was pleased to issue the following directions: -

   "...6. Learned Counsel appearing for Uttar Pradesh Pollution Control Board (UPPCB) submits that in terms of the order dated 24.12.2025, he will file an affidavit disclosing the period of violation for each such violation and give the calculation of environmental compensation in respect of the violations till the current period. Let the same be filed within two weeks.

   7. The applicant has alleged that direction contained in paragraph no.5 of the previous order has not been complied with by CEO, Noida Authority. The CEO, Noida Authority will duly comply with the order which has already been issued for following the environmental norms in the works which are undertaken.

   8. List for hearing on 10.07.2026."

6. That, in faithful compliance with the directions contained in the aforesaid Order passed by this Hon'ble Tribunal, it is respectfully submitted that the records reveal that, prior to instituting the present Original Application, the Applicant had preferred a grievance through the Integrated Grievance Redressal System (IGRS), bearing Complaint No. 40014125025501,

NOTARY ★ INDIA ★ GOVT. OF ★

Ritz

addressed to the office of Deponent. The said grievance was duly examined by the competent authority and came to be disposed of vide Resolution Report dated 06.08.2025, which was founded upon a detailed field inspection conducted by the Range Officer, Dadri. A copy of the Complaint preferred in IGRS along with the resolution report dated 06.08.2025 are collectively being annexed as **Annexure No. 1** to this affidavit.

7. That it is respectfully submitted that a plain and meaningful reading of the Original Application would unequivocally demonstrate that the principal grievance raised by the Applicant pertains to the alleged air pollution arising from the developmental and allied activities being undertaken by PVVNL and its contractors. The subject matter of the allegations, being intrinsically related to issues of air quality, pollution control, and environmental compliance, squarely falls within the statutory domain and regulatory jurisdiction of the Pollution Control Board under the applicable environmental enactments. Consequently, the issues sought to be agitated in the present proceedings do not, in their essential character, fall within the regulatory or administrative jurisdiction of the answering Respondent, except to the limited extent, if any, specifically contemplated under the governing statutory framework.

8. That the deponent most respectfully submits before this Hon'ble Tribunal that he is duty bound to ensure the compliance of the orders passed by this Hon'ble Tribunal in its true letter and spirit and further undertakes that he shall take all such possible preventive measures for safeguarding the Environment

NOTARY * GOVT. OF INDIA *

9. That in light of the aforementioned facts and circumstances, it is most respectfully prayed before this Hon'ble Tribunal, that the instant reply affidavit filed by the Divisional Forest Officer be taken on record, in the interest of justice

10. That further considering the foregoing position of facts and circumstances elaborated above, it is most respectfully prayed that this Hon'ble Tribunal be pleased to dismissed the instant Original Application as against the answering Respondent No. 8 and further direct its deletion from array of parties.

DEPONENT

VERIFICATION

Verified at …………….. on ……………… that the contents of the Paras 1 to …….. of this affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

DEPONENT

ATTESTED

Rajpal Singh Nagar
Notary Public Noida
Gautambudh Nagar (U.P.)

NOTARY ★ GOVT. OF INDIA ★

08 JUL 2026

सन्दर्भ संख्या : 40014125026601 सन्दर्भ का प्रकार : शिकायत **620**

आवेदनकर्ता का विवरण

नाम	amit gupta	पिता/पति का नाम	inder Kumar
मोवइल नंवर(१)	9999942930	मोवइल नंवर(२)	
ई-मेल	amit.gupta9826@gmail.com	आधार कार्ड न.	---
पता	Noida		

आवेदन पत्र का व्यौरा

आवेदन पत्र का संक्षिप्त व्यौरा	Related with District Forest Officer DFO GautamBudh Nagar regarding damage to Neem trees at Noida sector 77 opposite Sec 76. सेवा में आदरणीय डीएफओ महोदय गौतम बुद्ध नगर विषय Sec 77 नीम ,पीपल पेड़ की जड़ों का नुकसान । श्रीमान जी जैसा कि आज आपको जिला पर्यावरण कमेटी के ग्रुप पर व्हाट्सएप पर सूचना दी गई है कि सेक्टर 77 में बिजली विभाग पाइपलाइन डाल रहा है बरसात के मौसम में और नीम के पेड़ों से मुश्किल से 6 से 12 इंच की दूरी पर जिसके कारण नीम के पेड़ के जड़ों का नुकसान हो रहा है । यह कार्य पिछले 10 दिन के हफ्ते से चल रहा है जिसके बारे में पिछले हफ्ते भी ग्रुप में सूचना दी गई थी पर अभी तक न वन विभाग ना ही प्राधिकरण द्वारा कोई कार्रवाई की गई है। इस निवेदन के द्वारा हम आपसे फिर प्रार्थना करेंगे कृपया मौके का इंस्पेक्शन करके बिजली विभाग जो पेड़ों का नुकसान कर रहा है उसे पर कार्रवाई करें । और बरसात के मौसम में इस तरह का कार्य करना क्या उचित है इमरजेंसी सर्विस के नाम पर भी? Regards Amit Gupta https x.comSunandaK2910status1948667007513108885?t=N4cOoacuWwtvcSx2M2genws=08		
संदर्भ दिनांक	25-07-2025	पूर्व सन्दर्भ(यदि कोई है तो)	
विभाग	पर्यावरण,वन एवं जलवायु परिवर्तन विभाग	शिकायत श्रेणी	वृक्षारोपण
स्रोत	मोबाइल द्वारा प्राप्त	प्रकृति	---
स्तर		पद	---

मुख्यमंत्री कार्यालय/लाभार्थी का विवरण/शिकायत क्षेत्र का

शिकायत क्षेत्र का पता	तहसील- दादरी, जिला- गौतम बुद्ध नगर

सन्दर्भ पर कार्यवाही की स्थिति : निस्तारित

अग्रसारित विवरण :

क्र.स.	सन्दर्भ का प्रकार	आदेश देने वाले अधिकारी	अग्रसारित दिनांक	नियत दिनांक	अधिकारी को प्रेषित	आदेश	स्थिति
1	अंतरित	ऑनलाइन सन्दर्भ	25-07-2025	09-08-2025	प्रभागीय वन अधिकारी-गौतम बुद्ध नगर,पर्यावरण,वन एवं जलवायु परिवर्तन विभाग		निस्तारित

अधीनस्थ द्वारा प्राप्त आख्या :

क्र.स.	सन्दर्भ का प्रकार	आदेश देने वाले अधिकारी	अग्रसारित दिनांक	आदेश	आख्या देने वाले अधिकारी	आख्या दिनांक	आख्या	स्थिति	आपत्ति देखे	संलगनक
1	अंतरित	ऑनलाइन सन्दर्भ	25-07-2025		प्रभागीय वन अधिकारी-गौतम बुद्ध नगर,पर्यावरण,वन एवं जलवायु परिवर्तन विभाग	06-08-2025	आख्या श्रेणी - आवेदक योजना हेतु अपात्र है महोदय रिपोर्ट संग्लन है	स्पेशल क्लोज निस्तारित		

Scanned with OKEN Scanner

कार्यालय प्रभागीय वनाधिकारी गौतमबुद्धनगर वन प्रभाग ई–1 सी0 1 नोएडा।
पत्रांक 826 / 33–3 दिनांक गौतमबुद्धनगर 06-08- 2025 ।
सेवा में,

श्री अमित गुप्ता
निवासी– नोएडा,
जनपद गौतमबुद्धनगर।

विषयः– आई0जी0आर0एस0 शिकायत संख्या 40014125028501 के संबंध में।

महोदय,

उपरोक्त प्राप्त शिकायती पत्र के अनुपालन में अवगत कराना है कि उक्त शिकायत की जाँच क्षेत्रीय वन अधिकारी, दादरी से करायी गयी। क्षेत्रीय वन अधिकारी, दादरी द्वारा स्थलीय जाँच कर अवगत कराया गया कि उक्त स्थल पर पाईपलाईन डालने के कारण वृक्षों को कोई क्षति नहीं पहुँची है। पाईपलाईन डालने के उपरांत यथावत मिट्टी डाल दी गयी है । वर्तमान समस्त वृक्ष सुरक्षित खड़े हुए है। इस संबंध में भविष्य में इस प्रकार की पुनरावृत्ति न हो इसके लिए विद्युत विभाग को सचेत कर दिया गया है। इस संबंध में की गयी कार्यवाही से आपको भी अवगत करा दिया गया था।

तदनुसार अवगत होने का कष्ट करें।

भवदीय,

प्रभागीय वनाधिकारी
गौतमबुद्धनगर वन प्रभाग
गौतमबुद्धनगर

Scanned with OKEN Scanner

कार्यालय क्षेत्रीय वन अधिकारी, दादरी रेंज ई–1, सैक्टर–1 गौतमबुद्धनगर

पत्रांक 42 /33–1 दिनांक 08/08/2025

सेवा में,

प्रभागीय वनाधिकारी
गौतमबुद्धनगर वन प्रभाग
गौतमबुद्धनगर

विषयः– आई0जी0आर0एस0 शिकायत संख्या 40014125026601 की जांच आख्या

महोदय,

सैक्टर–77 नौएडा सैक्टर 76 के पीछे बिजली विभाग द्वारा पाइपलाइन डालने पर वृक्षों की जड़ों को नुकसान पहुँचने के सम्बन्ध में शिकायत की गयी है। जिसकी जांच श्री शनि गौतम, वन दरोगा द्वारा की गयी। उनके द्वारा अवगत कराया गया कि उक्त स्थल पर पाइपलाईन डालने के कारण वृक्षों को कोई क्षति नही पहुची है। पाइपलाईन डालने के बाद यथावत मिट्टी डाल दी गयी है। वर्तमान में सभी वृक्ष सुरक्षित खड़े हुये है। भविष्य में इस प्रकार की पुनरावृत्ति न करने हेतु प्रभाग स्तर से विद्युत विभाग को पत्र जारी किया गया है। शिकायतकर्ता से वार्ता करके शिकायतकर्ता को संतुष्ट कर दिया गया है।

अतः जॉच आख्या आपकी सेवा में सूचनार्थ एंव आवश्यक कार्यवाही हेतु सादर प्रेषित है ।

भवदीय

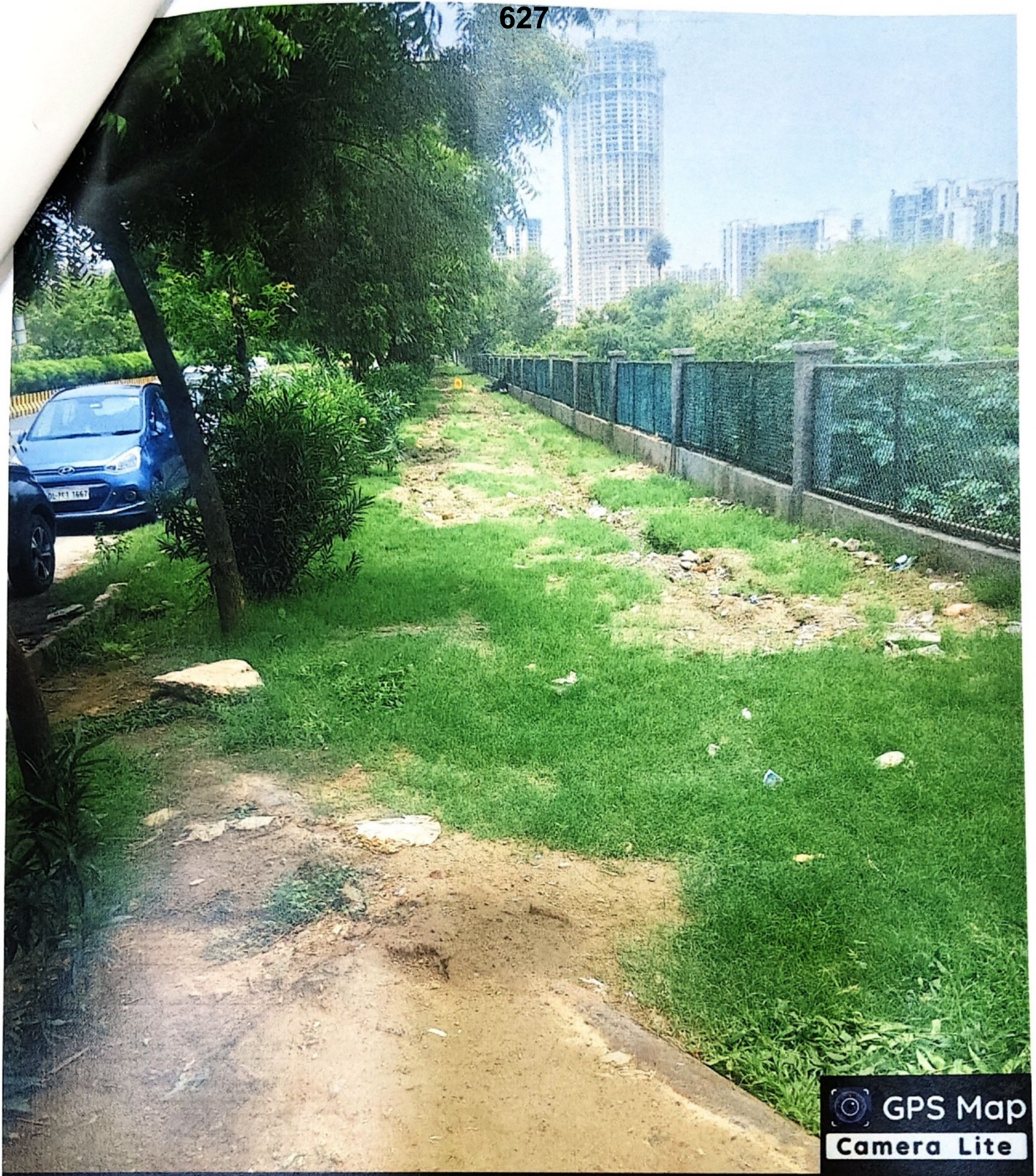
क्षेत्रीय वन अधिकारी
दादरी

GPS Map
Camera Lite
Mahagun Moderne Gate 2, Sector 78, Noida, Uttar Pradesh 201304, India
Latitude
28.564559910446405°
Longitude
77.38734310492873°
Local 11:51:14 AM
GMT 06:21:14 AM
Altitude 200 meters
Tuesday, 05.08.2025

GPS Map
Camera Lite
H97P+RQ8, Sector 76, Noida, Uttar Pradesh 201316, India
Latitude
28.5646309889853°
Local 11:50:07 AM
GMT 06:20:07 AM
Longitude
77.38737872801721°
Altitude 200 meters
Tuesday, 05.08.2025

GPS Map
Camera Lite
Mahagun Moderne Gate 2, Sector 78, Noida, Uttar Pradesh 201304, India
Latitude
28.564542895182967°
Longitude
77.38742541521788°
Local 11:51:31 AM
GMT 06:21:31 AM
Altitude 200 meters
Tuesday, 05.08.2025

GPS Map
Camera Lite
H99P+3MV, Sector 76, Noida, Uttar Pradesh 201316, India
Latitude
28.56730531901121°
Local 11:53:36 AM
GMT 06:23:36 AM
Longitude
77.3871360719204°
Altitude 200 meters
Tuesday, 05.08.2025



Mahagun Moderne Gate 2, Sector 78, Noida, Uttar Pradesh 201304, India

Latitude
28.564659194089472°

Local 11:51:02 AM
GMT 06:21:02 AM

Longitude
77.38738878630102°

Altitude 200 meters
Tuesday, 05.08.2025